## THE HIGH COURT OF MEGHALAYA SHILLONG

Dated, Shillong 24th September, 2021

## NOTIFICATION

## No. HCM II/168/2014/Estt/205

In terms of Rule 6 (8) of the High

Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 and pursuant to the resolution passed by the Full Court in its meeting held on 24.09.2021, the Hon'ble High Court is pleased to confer Senior Advocate designation to the following Advocates, under section 16 (2) of the Advocates' Act, 1961:-

1	Abdul Samad Siddiqui	Enrolment No. : 78 of 1977-78 Enrolment Date : 21.02.1978
		The state of the s
		(Bar Council of Assam, Nagaland,
_	Chri Curalit Phattacharias	Meghalaya, Manipur, and Tripura) Enrolment No. : 91 of 1979-80
2	Shri Gunajit Bhattacharjee	·
		Enrolment Date : 20.02.1980
		(Bar Council of Assam, Nagaland,
	0 :: 7 !	Meghalaya, Manipur, and Tripura)
3	Smti Tshering Yangi B	Enrolment No. : 38 of 1983
		Enrolment Date : 23.08.1983
		(Bar Council of Assam, Nagaland,
	01 : 5 :::16	Meghalaya, Manipur, and Tripura)
4	Shri Ranjit Kar	Enrolment No.: 146 of 1985
		Enrolment Date: 16.08.1985
		(Bar Council of Assam, Nagaland,
		Meghalaya, Manipur, and Tripura)
5	Shri Biswadeep Bhattacharjee	Enrolment No. : 156 of 1993
		Enrolment Date : 30.09.1993
		(Bar Council of Assam, Nagaland,
		Meghalaya, Manipur, Tripura and
		Arunachal Pradesh)
6	Ms Anuradha Paul	Enrolment No.: 193 of 1993
		Enrolment Date: 30.09.1993
		(Bar Council of Assam, Nagaland,
		Meghalaya, Manipur, Tripura and
		Arunachal Pradesh)
7	Shri H.L.Shangreiso	Enrolment No.: 136 of 2004
		Enrolment Date: 28.05.2004
		(Bar Council of Assam, Nagaland,
		Meghalaya, Manipur, Tripura, Mizoram
		and Arunachal Pradesh)

Secretary
Committee for Designation
of Senior Advocate

## Memo. No. HCM II/168/2014/Estt/205-A

Copy to for information:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 5. The Secretary General, Supreme Court of India, New Delhi.
- 6. The Advocate General of Meghalaya, Shillong.
- 7. The Private Secretary to the Judge, all District Councils Courts in the State.
- 8. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
- 9. The Registrar General, all High Courts.
- 10. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 11. The District & Sessions Judge, all District Courts in the State.
- 12. The Additional Advocate General of Meghalaya, Shillong.
- The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 14. The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi.
- 15. The President/Secretary, all Bar Associations in the State.
- 16. Shri. K.S.Kynjing, Senior Advocate, High Court of Meghalaya, Shillong.
- 17. Abdul Samad Sidiqui, Senior Advocate, High Court of Meghalaya, Shillong.
- 18. Shri Gunajit Bhattacharjee, Senior Advocate, High Court of Meghalaya, Shillong.
- 19. Smti Tshering Yangi B, Senior Advocate, High Court of Meghalaya, Shillong.
- 20. Shri Ranjit Kar, Senior Advocate, High Court of Meghalaya, Shillong.
- 21. Shri Biswadeep Bhattacharjee, Senior Advocate, High Court of Meghalaya, Shillong.
- 22. Ms Anuradha Paul, Senior Advocate, High Court of Meghalaya, Shillong.
- 23. Shri H.L.Shangreiso, Senior Advocate, High Court of Meghalaya, Shillong
- 24. The Central Government Counsel, Shillong.
- 25. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 26. Notice board.
- 27. Office file.

Secretary
Committee for Designation
of Senior Advocate

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